

(c) whether DGI Organisation is parent department for these deputed service officers;

(d) if not, how DGI is entertaining such requests for deputation; and

(e) whether these service officers from DGI are deputed outside the organisation as per relevant rules in Ministry of Defence applicable to all service officers of Indian Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) The requisite information is given in the enclosed statement.

(c) Yes, Sir.

(d) Does not arise.

(e) Yes, Sir.

Statement

Statement showing the number of permanently seconded service Officers on Deputation at present outside DGI organisation

| DIVN. ISC. | BRIG | COL | LT COL | MAJOR | TOTAL |
|-----------------------|------|-----|--------|-------|-------|
| Electronics | 1 | 3 | 2 | — | 6 |
| Vehicles | — | — | 2 | 1 | 3 |
| Armaments | — | 1 | 2 | — | 3 |
| TOTAL | 1 | 4 | 6 | 1 | 12 |

हिंसक घटनाओं की वृद्धि में आग्नेय अस्त्रों की भूमिका

2900. श्री राम लाल राही : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार हिंसक घटनाओं, जघन्य अपराधों और हत्याओं में आग्नेय अस्त्रों की भूमिका को समझती है; और

(ख) क्या सरकार का विचार उनको आम आदमी से वापस लेने और उनके वितरण पर प्रतिबन्ध लगाने का है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) जी, हाँ । श्रीमान् ।

(ख) इस समस्या का निबन्धन रखने के उद्देश्य से सरकार ने हाल में शस्त्रों तथा गोलाबारूक से सम्बन्धित विद्यमान कानून

का गहन पुनरीक्षण किया है और संसद् में एक व्यापक विधेयक (शस्त्र संशोधन विधेयक) पुरःस्थापित किया है जिसमें मुख्यतः यह सुनिश्चित करने की व्यवस्था है कि अग्नेयस्त्र समाज-विरोधी तत्वों के हाथ में न जायें और अग्नेयस्त्रों के लिए लाइसेंस जारी करने तथा इन शस्त्रों की बिक्री एवं हस्तांतरण पर कड़ी निगरानी रखी जाये और शस्त्र अधिनियम के अधीन अपराधों के लिए कठोर दण्ड हों ।

.. Survey of Sick Units

2901. SHRI JAI NARAYAN ROAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether a survey of the causes and extent of sickness in the sick units has been undertaken by the Centre; and

(b) if so, the details thereof and action taken in the survey report?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b). A sample survey is being undertaken by Development Commissioner, Small Scale Industries to assess the extent of sickness and to identify the causes of sickness. It is proposed to cover 7600 units selected out of those registered with the State Directorate of Industries at the end of March, 1981.

Revamping of Technology Support Industries

2902. SHRIMATI MADHURI SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to revamp the technology support institutions in the Small Industries Development Organisations;

(b) whether it is also a fact that support will be given to the States in their Promotional Institutions plans; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes. The Government is considering a proposal to revamp the technology support institutions in the Small Industries Development Organisation by setting-up of Process-cum-Product Development Centres during the Sixth Plan Period, through net-work of Small Industries service Institutes, Br. SISI_s and the Extension Centres.

(b) The State Corporations are fully under the control and responsibility of the State Governments.

(c) Not applicable.

Increase in Population in Country and its effects

2903. SHRI RASHEED MASOOD: Will the Minister of PLANNING be pleased to state:

(a) what has been the percentage of increase in the population during the last five years in the country and keeping in view the present rate in the increase of population what is the anticipated rise in population by 2001;

(b) what is the comparative anticipated rise in the unemployment in the country with the increase in the population by the end of the Sixth Five Year Plan; and

(c) to what extent the anticipated rise in the unemployment in the country is likely to affect the Sixth Plan employment-oriented schemes and what steps are contemplated by the Government in the matter?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The growth rate of population during the last five years may be estimated around 2.2 per cent per annum based on the 1981 Census provisional results. Official projections of population by 2001 on the basis of 1981 Census results are not available.

(b) As the age distribution of population in 1981 Census is still not available, it is not possible to estimate precisely the impact of population increase on labour force and unemployment. However, preliminary analysis suggests that the increase in the population on the basis of 1981 Census results is not likely to change significantly the unemployment estimates in the Sixth Plan.

(c) The Plan has estimated long term unemployment at 12.02 million at the beginning of the Plan and addition to labour force during the Plan period at 34.24 million. The Plan has envisaged a growth rate of 5.2 per cent in the aggregate. The increase in employment during the Plan period is estimated at 34 million on a full